[श्री एस० एम० बनर्जी]

उनके सुपुत्र आज हमारे बीच में इस सदन के सदस्य हैं और मैं समझता हूं कि वह भी उन्हीं परम्पराओं पर चलेंगे जिन परम्पराओं पर उनके स्वर्गीय पिता चला करते थे।

बाकी दूसरे मेम्बरों के साथ मेरे जाती ताल्लुकात नहीं थे लेकिन मैं मुअजिज्ज बहन श्रीमती सुषमा सेन को जानता था। वह 1957 में पार्लियामेंट की सदस्य थीं। मैं उस समय सदन का सदस्य नहीं था लेकिन मैं दर्शक की हैसियत से कभी कभी आया करता था और एक मर्तबा का वाक़या है कि जब मैंने उनको यहां चेअर पर बैठे देखा वह शायद उस समय चेअरमैन थीं, तो मुझे उनको चेअर पर बैठे देखकर बड़ी खुशी हुई कि सदन में स्त्री जाति की इतनी इज्जत की, वह हमारी बहन भी आज नहीं हैं। मैं अपनी व अपने दल की ओर से सब गुज़र गये मेम्बरों को श्रद्धांजलि अर्पित करता हूं और आपकी मार्फत उनके परिवारों के लोगों को समवेदना भेजना चाहता हूं।

SHRI K. MANOHARAN (Madras North): Mr. Speaker, Sir, I rise to associate myself and my party with the sentiments expressed by you and by the Leader of the House on the sad demise of ten colleagues who were Members of Parliament. On behalf of my party, I request you to convey our heart-felt condolences to the bereaved families of these departed souls.

श्री जगन्नाथ राव जोशी (शाजापुर): दिवंगत महानुभावों के प्रति सदन में जो भावनाएं प्रकट हुई हैं उन के साथ मैं सहमति प्रकट करते हुए अपने दल की ओर से उनके प्रति श्रद्धांजलि समर्पित करता हूं और भगवान से प्रार्थना करता हूं कि उन दिवंगत आत्माओं को सद्गति प्रदान करें। अध्यक्ष महोदय, आप से प्रार्थना है कि शोक संतप्त परिवारों को मेरे दल की ओर से समवेदना प्रकट कर दें।

SHRI PILOO MODY (Godhra): Sir, I like to associate myself and my party with the sentiments expressed by you and by the Leader of the House and I hope you will convey on our behalf our sentimates to the bereaved families.

SHRIMATI M. GODFREY (Nominated—Anglo-Indians): Mr. Speaker, Sir, I rise to associate myself with the sentiments expressed by you and by the Leader of the House and, on behalf of my party, I request you to convey our heart-felt condolences to the members of the bereaved families.

MR. SPEAKER: The House may stand in silence for a short while to express its sorrow.

The Members then stood in silence for a short while.

———

13 hrs.

PAPERS LAID ON THE TABLE

ECONOMIC SURVEY, 1971-72

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): I beg to lay on the Table a copy of 'Economic Survey, 1971-72'. [*Placed in library. See* No. LT—1371/72.]

ANNUAL REPORT OF POST GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESERCH, CHANDIGARH, AND PUBLIC PREMISES (EVICTION OF UNAUTHORISED OCCUPANTS) RULES

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): On behalf of Shri Umar Shanker Dikshit, I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the Post-Graduate Institute of Medical Education and Research, Chandigarh, for the year 1970-71, under section 19 of the Post-Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966. [*Placed in Library. See* No. LT—1376/72.]